

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

89/241-242/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2018**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. M/s. Cats Eye Collections
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241-242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. R. K. Gupta and Ms. Swaralipi Deb Roy, Advocates for the petitioner
Mr. Akshay Gupta, Advocate for R-1 & 2

ORDER

Some more time is being prayed for on behalf of Respondent 1 and 2 to file their reply. In the interest of justice, last opportunity is given.

Despite notice, none has appeared on behalf of the ROC. Show cause notice be issued to the ROC returnable on 29th August, 2018 directing him to be present in Court.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**